

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

9. I.A. 1711/2024  
IN  
C.P. (IB)/96(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: DHL Ecommerce (India) Private Limited  
VS  
Future Supply Chain Solutions Limited

**Appearance:**

For the Applicant: Adv. Karan Valecha, Adv and Mr. Mayur Jugtawat (VC)  
For the RP : Adv. Dhananjay Sud (VC)

SECTION 9 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 1711/2024**

1. Ld. Counsel for the RP accept notice and seeks time to file reply. Time is granted.
2. RP/Respondent shall file reply after serving a copy on the other side within two weeks. List on **22.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)